

May 30, 2025

## **Buyback of Government of India Dated Securities**

The Government of India has announced the buyback of its Securities through auction for an aggregate amount of ₹25,000 crore (face value). The security-wise deatails of the buyback are as under:

S.No.	Security	Date of Maturity
1.	7.27% GS 2026	08 April, 2026
2.	6.99% GS 2026	17 April, 2026
3.	6.97% GS 2026	06 September, 2026
4.	7.33% GS 2026	30 October, 2026
5.	8.24% GS 2027	15 February, 2027

There is no notified amount for the individual securities within the aggregate ceiling of ₹25,000 crore. Auction for securities will be conducted using multiple price method. The offers for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **June 05, 2025** (Thursday) between **10:30 a.m. and 11:30 a.m**. The result of the auction will be announced on the same day and settlement will take place on **June 06, 2025** (Friday).

Government of India reserves the right to:

- Decide on the quantum of buyback of individual securities.
- Accept more or less than the notified amount of ₹25,000 crore.
- Accept or reject any or all of the offers, either wholly or partially, without assigning any reason thereof.

Press Release: 2025-2026/443

(Puneet Pancholy) Chief General Manager